

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:19th August, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 53/2016(CZ)	Jitendra Shrivastava Vs. Union of India & 9 Ors.	Mr. Shantanoo, Adv.	
2.	Original Application No. 86/2016(CZ)	Nand Kishore Trivedi Vs. State of M.P. & 4 Ors.	Mr. Jahoor Qureshi, Adv.	
3.	Appeal No. 15/2016(CZ)	Girish Badgaiyan Vs. M.P. SEIAA & 4 Ors.	Mr.Shrey Raj Saxena, Adv.	
FOR HEARING				
4.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. OmShankarShrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 117/2014 (CZ) (M.A.No.356/14) (M.A.No.27/16) (M.A.No.304/16) (M.A.No.541/16)	Dr. Subhash C. Pandey (Sewage Water Irrigation) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
6.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. J.P. Mishra, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 308/2014 (CZ) (M.A.No.680/14)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	

FOR COMPLIANCE			
9.	Original Application No. 149/2014(CZ)	Babu Lal Jajoo (<i>Gandhi Sagar Pond, Bhilwara</i>) Vs. State of Rajasthan & 5 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv.
10.	Original Application No. 97/2015(CZ) (M.A.No.667/16) (M.A.No.668/16) (M.A.No.669/16) (M.A.No.684/16)	Mukesh Purve Vs. State Of M.P. & 4 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena,Adv.

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in